GOVERNMENT OF INDIA MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA UNSTARRED QUESTION No. 2690 TO BE ANSWERED ON 11thAugust, 2021

Alternative fuels to petrol and diesel

2690. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government is seriously pushing for use of indigenous fuels such as ethanol, methanol and bio-CNG to reduce the cost of operation of petrol/diesel driven vehicles in the country and reduce import of petroleum products;
- (b) if so, the details thereof including the compatibility of petrol/diesel driven vehicles to run on indigenous fuels also;
- (c) whether Government has issued directions to automobile industry for production of vehicles which may run on indigenous fuel; and
- (d) the steps taken to provide adequate number of filling stations of alternate fuels?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

- (a) to (c): Government is promoting use of domestically produced biofuels with multiple objectives of associated environmental benefits, boost to agriculture sector and reducing imports of petroleum crude. Programmes such as Ethanol Blended Petrol (EBP) Programme; Biodiesel Blending Programme; Sustainable Alternative Towards Affordable Transportation (SATAT) Programme for Compressed Bio-Gas (CBG) are being implemented across the country involving various stakeholders. Under the aforesaid programmes the biofuel blended product intended to be used in petrol / diesel / Compressed Natural Gas (CNG) driven vehicles has to meet the Bureau of Indian Standard (BIS) specifications released from time to time. Currently, Public Sector Oil Marketing Companies (OMCs) are selling these blended fuels from their retail outlets.
- (d): The revised guidelines for granting authorization to market transportation fuels i.e. petrol / diesel, *inter-alia* prescribe that in addition to conventional fuels, the authorized entities are required to install facilities for marketing at least one new generation alternate fuel i.e. CNG / LNG / Electric Vehicle Charging (EVC) points etc. at their proposed retail outlets within three years of operationalization of said outlet.
